

[Sh. Shankesinh Vaghela]

arms go and who took them.

The hon. Home Minister had himself gone there and I think the hon. Defence Minister had also gone there. The border is open. Truck and camel loads of arms and ammunition can be brought in. There is no check on it. It is such a serious matter.

14.43 1/2 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIMANTERY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 3rd August, 1992, will consist of:

1. Consideration of any item of Government Business carried over from Today's Order Paper.
2. Discussion on the Resolution seeking disapproval of the foreign Exchange Conservation (Travel) Tax Abolition Ordinance, 1992 and consideration and passing of the Foreign Exchange Conservation (Travel) Tax Abolition Bill, 1992.
3. Discussion and Voting on:
 - (a) Supplementary Demands for Grants (General) for 1992-93.
 - (b) Demands for Excess Grants (General) for 1988-89.
4. Discussion on the Resolution regarding further continuance of Presidents's Rule in the State of Jammu & Kashmir and Discussion & Voting on the Balance

Demands for Grants (Jammu & Kashmir) for 1992-93.

SHRI PRITHVIRAJ D. CHAVAN (Karad): I request that the following items may be included in the next week's agenda:-

Attempts by large business houses to takeover small private banks.

Need to review the present Formula for assistance under the Calamity Relief Fund and to formulate interim formula for CRF assistance till new guidelines are prepared by the Tenth Finance Commission.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Mr. Deputy Spekaer, Sir, I request that the following items may be included in the next week's agenda:-

1. The office of the Post Master General functioning in Jaipur in the eastern region of Rajasthan, which was transferred on orders from Central Government should be retransferred to Ajmer immediately.
2. A Central School should be set up in Beawar, the famous industrial city and business centre of Ajmer district of Rajasthan keeping in view the demands of the Central Government employees.

[English]

PROF. PREM DHUMAL (Hamirpur): I request that the following item may be included in the next week's agenda:

Need to provide financial assistance to the special category States.

[Translation]

SHRI DAU DAYAL JOSHI (Kota): I

request that the following item may be included in the next week's agenda.

Various irrigational projects of Rajasthan have been stalled due to inter-State water disputes. Efforts to solve them should be made at the higher level.

[English]

SHRI ANNA JOSHI (pune): I request that the following may be included in the next week's agenda:

Declaration of National Highways in Maharashtra State.

Shifting/closures of the Central Technological Research Institute, Nagpur.

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following items may be included in the next week's agenda:

Problems of Public Sector Units, particularly Fertiliser Plant, Talcher (FCI).

Evasion of income-tax by different Trusts including the Kalinga Trust in Orissa.

SHRI GUMAN MAL LODHA (Pali): I request that the following may be included in the next week's agenda:

Inclusion of Rajasthani language in 8th schedule to the Constitution.

The proposal of shifting of Railway Workshop from Jodhpur and retrenching 3000 employees should be abandoned and the workshop should be utilised for Broadgauge coaches repairs and manufacturing.

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Deputy, Sir, I request that the following items

may be included in the next week's agenda:

Allocation of funds should be made for construction of new power projects for the development of Bihar and immediate clearance should be given to them.

14.50 hrs.

BUSINESS ADVISORY COMMITTEE
Eighteenth Report

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to move:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 30th July, 1992."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 30th July, 1992."

(Interruptions)

14.50 1/2 hrs.

BUSINESS OF THE HOUSE

[English]

SHRI BHOGENDRA JHA (Madhubani): Sir, I have not made my submissions.

MR. DEPUTY-SPEAKER: Mr. Jha, you please make your submissions.

(Interruptions)

MR. DEPUTY-SPEAKER: Only the written text will go on record.